

project is completed, it will solve a big problem of lakhs of farmers and their lives will become prosperous. Besides there is most important proposal of power generation under this project. More than 100 mega watts electricity will be generated on completion of this dam. The importance of hydro-electricity cannot be ignored keeping in view the present day environment problem. Although every area of Bihar is comparatively very poor, yet among the Chota Nagpur, Santhal Paragna and Gaya district, this plateau region is worst hit by poverty. Therefore, my submission is that the Government should fulfil rest of the formalities of Mohane river project and complete the same.

(iv) Demand to abolish the taxes and levies on the musical instruments

SHRI U.H. PATEL (Bulsar): Music, as it is felt at times, is not a means of luxury and indulgence. Music is rather a means of entertainment, a supplement of science, a means of education which is enjoyed by the poor, the rich, young, old, men and women alike. Therefore in earlier times various facilities used to be given to the good musicians in order to encourage them and show respect for music. They used to enjoy special position in the palaces of kings and various kinds of concessions were given for the purchase of musical instruments like *tabla*, *dholak*, *harmonium*, *dilruba*, *sitar*, *sarod*, *violin* etc. and carry them from one place to another. But it is sorry state of affairs that now for the sale purchase and transport of such musical instruments, various kinds of taxes, levies etc. are imposed due to which they are becoming expensive. The poor and the middle-class people are unable to purchase the musical instruments. If this situation is allowed to continue, then music will gradually vanish. Keeping this thing in view, there is a world wide demand to abolish sales tax, income tax and all other taxes and levies on the sale, purchase and transport of all musical instruments. Besides, special concession should also be provided in order to encourage the usage of these instruments.

Therefore my submission to the Government is that immediate attention should be paid to it and this appropriate demand of the public should be acceded to at the earliest so that one may enjoy music to the maximum.

(v) Demand for re-scheduling the timings of 2 JPR and 5 JPR railway trains

SHRI DHARAM PAL SINGH MALIK (Sonapat): Thousands of daily rail passengers travel from Jeend, Safedon, Marlora and other stations to Panipat by 2 JPR train of North Railway. These passengers go to attend offices and work in factories. This train starts at 4 AM from Jeend and reaches Panipat at 6 AM. The daily passengers face a lot of problems due to the present timetable of this train because passengers have to reach the railway stations from remote villages in order to catch the train at 4 AM. and they reach Panipat quite early. Similarly, 5 JPR train starts at about 8.30 PM. from Panipat and after passing through various stations, reaches Jeend at 10.25 PM. The passengers travelling through this train reach their villages quite late at night from different railway stations and face a lot of problems.

If the timings of these two trains are re-scheduled and 2 J.P.R. train is started at 5.30 AM from Jeend and 5 JPR train at 6 PM from Panipat then thousands of daily rail passengers will be benefited. Therefore, the hon. Railway Minister may kindly issue order for the re-scheduling of timing of these two trains.

(vi) Demand for adequate financial assistance for proper maintenance of museums in the country

SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI (Rajkot): Various kinds of museums are established in various places of the country by Government, semi-Government institutes and public trusts.